

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 189/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. KALYANI THERMAL PROCESSING PVT.
LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230
to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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COMMON ORDER

TCSP 188/230-232/NCLT/MB/MAH/2017

TCSP 189/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, list this matter on 03-05-2017.

Sd/ -
V. NALLASENAPATHY
Member (Technical)

Sd/ -
B.S.V. PRAKASH KUMAR
Member (Judicial)